

Committee on Pricing on Irrigation Water

*502. SHRI BALRAJ PASSI:
SHRIMATI DIPIKA H.
TOIWALA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Committee on Pricing of Irrigation Water has submitted its final report;

(b) if so, the details of the recommendations and the reaction of the Government thereto; and

(c) if not, the time by which the Committee is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) Does not arise

(c) The Committee is to submit the final

report by 30th July, 1992.

Funds Allocation under D.P.A.P.

*503. SHRIMATI MAHENDRA
KUMARI:
SHRIMATI RITA VERMA:

Will the PRIME MINISTER be pleased to state:

(a) the Central assistance given to each State under the Drought Prone Area Programme during 1991-92;

(b) whether the Government have decided to transfer the Programme to the States;

(c) if so, the details thereof; and

(d) if not, the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) The Central assistance given to each State under the Drought Prone Areas Programme during 1991-92 is as under:-

(Rs. in lakhs)

<i>Sl. No.</i>	<i>State</i>	<i>Total Allocation</i>	<i>Central Share</i>	<i>Releases</i>
1	2	3	4	5
1.	Andhra Pradesh	1203.00	601.50	620.14
2.	Bihar	828.00	414.00	319.97
3.	Gujarat	746.00	373.00	404.77
4.	Haryana	135.00	67.50	67.50